

OFFICE OF THE DISTRICT & SESSIONS JUDGE (H.Qs): DELHI

CIRCULAR

Subject: Setting up of the Crèche Facility in Tis Hazari Courts, Delhi.

I have been directed to inform your goodself that in view of the directions of the Hon'ble High Court of Delhi, New Delhi on the aforesaid subject noted above, you are requested to kindly submit your willingness regarding use of crèche facility at Tis Hazari Courts, Delhi within 07 days.


Administrative Officer (Judl.)
General Branch (Central),
Tis Hazari Courts, Delhi.

No. 968-1268 / BMC/Genl.1/THC/2017

Dated, Delhi the 07.01.2017

Copy forwarded for information to:

1. All the Judicial Officers of Central/West District, Tis Hazari Courts, Delhi with the request also to intimate the staff working under their kind control.
2. The Principal Judge, Family Court, Tis Hazari Courts, Delhi with the request to intimate the staff (on deputation basis/in diverted capacity) of this office under their control.
3. All the Sr. A.O.s (J)/A.O. (J)/Branch In-charges, Central/West District with the request to intimate the staff.
4. The Member Secretary, Delhi Legal Services Authority, Central/West District, Tis Hazari Courts, Delhi with request to intimate the staff (on deputation basis/in diverted capacity) of this office under their control.
5. The Website Committee, Tis Hazari Courts, Delhi with the request to upload the above circular on the Delhi District Court's Website.
6. Personal Office of the Ld. District & Sessions Judge (HQs), Delhi.
7. Personal Office of the Ld. District & Sessions Judge (West), THC, Delhi.
8. Dealing Official, Server Room No. 207, Tis Hazari Courts, Delhi.


Administrative Officer (Judl.)
General Branch (Central),
Tis Hazari Courts, Delhi.